

**FORM TM-58**

**THE TRADE MARKS ACT, 1999**

**Agent's Code No:**

**Proprietor's Code No:**

**Fee: Rs.250**

**Request to Registrar for particulars of advertisement of a mark.**

**rule 46**

I (or we)' ..... hereby request that I (or we) may be informed of the number, date and page of the Journal in which the trade mark sought to be registered under Application No.....in the name of .....is advertised

The information may be sent to the following address in India -

Dated this .....day of .....20.....

2.....

SIGNATURE

NAME OF SIGNATORY IN LETTERS

To

The Registrar of Trade Marks

The Office of the Trade Marks Registry at 3.....

1. State full name and address

2. Signature

3. State the name of the place of appropriate office of the Trade Marks Registry

- (See rule 4).